COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016 AND APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

Dated: 20th March, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016

In the matter of:

Adani Power Rajasthan Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. S. Venkatesh Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan Ms. Neha Garg for R-2 to 4

APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Vs.

M/s Adani Power Rajasthan Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Amit Kapur

Ms. Abiha Zaidi for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-2

ORDER

We have heard learned counsel for the Appellant in appeal No. 277 of 2016. He is directed to file his comprehensive written submissions on or before 02.04.2018 after serving copy on the other side.

List the matter for further hearing on 17.04.2018.

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/tpd